

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

112. C.P.(IB)-596(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Telecom Network Solutions Pvt Ltd.

V/s.

Stelmec Limited.

Appearances:

For Petitioner : Dr. S. K. Jain

For Respondent : Adv. Feroze Patel a/w. Adv. Sahil Gandhi, adv.
Riddhi Shah i/b. Markand Gandhi & Co.

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Both sides present and submit that the FC has preferred an appeal before the Hon'ble NCLAT which is coming up for hearing on 06.05.2024. At the request of the parties, list this matter on **05.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)